

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Jet Airways (India) Limited Date of Commencement of Liquidation: 26-11-2024; List of Stakeholders as on Date: 10-02-2026; Name of IP: Mr. Satish Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10056

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		162822502		793840.00	0	0		NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	26	178826549043	25	141860297244	179650781	36786601018	0	Annexure 3
4	Unsecured financial creditors	9	19029169855	0	0	0	19029169855	0	Annexure 4
5	Operational creditors (Workmen)	11756	17419205691	11747	6742827293	0	10676378398	0	Annexure 5
6	Operational creditors (Employees)	2114	12790740069	2107	7464759261	0	5325980808	0	Annexure 6
7	Operational creditors (Government Dues)	20	150046738568	15	26345403006	69421835358	54279500204	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6227	290763531331	5277	83055445739	0	207638664995	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	778	31797307642	290	100380517	74435149	31622491976	0	Annexure 9
Total		20930	700836064701	19461	265569906900	69675921288	365358787254	0	